

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :16/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/1325/2025 BLAPL/535/2025	UTTAM ROUTH VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BASTA /191 /2022 A.D.J.,BALASORE(Baleshwar) ST/0000102/2024
2	D-BLAPL/1378/2025 BLAPL/536/2025	BALIA BEHERA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL TOWN /962 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0002078/2024
3	D-BLAPL/803/2025 BLAPL/537/2025	SONALI @ AKASH BINDHANI VS STATE OF ODISHA	ACHYTA PRIYADARSAN MISHRA VS	NILGIRI /356 /2024 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000720/2024
4	D-BLAPL/1400/2025 BLAPL/538/2025	DIBYARANJAN NAYAK VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000010/2024
5	D-BLAPL/37178/2024 BLAPL/539/2025	DULA SOREN VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BARIPADA SADAR /118 /2024 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000651/2024
6	D-BLAPL/1402/2025 BLAPL/540/2025	SUSANTA SAHOO @ LIPU VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	NISCHINTAKOILI /216 /2023 A.D.J. SALIPUR(Cuttack) ST/0000036/2024
7	D-BLAPL/1236/2025 BLAPL/541/2025	BIJAYA KUMAR SUNA VS STATE OF ODISHA	GOKULANANDA SAHU VS	PADAMPUR /391 /2024 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHE GR/0000917/2024
8	D-BLAPL/1209/2025 BLAPL/542/2025	MANOJ NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /129 /2005 JMFC, POLSARA(Ganjam) GR/0000147/2005
9	D-BLAPL/1249/2025 BLAPL/543/2025	BADAL NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	BAGDIA /114 /2024 A.D.J.,ANGUL(Anugul) CT/0000228/2024
10	D-BLAPL/1404/2025 BLAPL/544/2025	JHATAK BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TOMANDO /358 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000848/2024
11	D-BLAPL/1265/2025 BLAPL/545/2025	PRAKASH KUMAR DAS VS STATE OF ODISHA	NIKUNJA KUMAR DEO VS	BARI RAMACHANDRAPUR /606 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajap Spl/0000170/2024

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12	D-BLAPL/1277/2025 BLAPL/546/2025	SAMBHU MATARI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BHEDEN /298 /2024 J.M.F.C, BHEDEN(Bargarh) CT/0000294/2024
13	D-BLAPL/1217/2025 BLAPL/547/2025	SUBANATH MEHER VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000048/2024
14	D-BLAPL/1429/2025 BLAPL/548/2025	MUNA @ NIRBACHITA DAS VS STATE OF ODISHA	BISWABHUSAN DAS VS	PARADEEP LOCK /422 /2024 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0001345/2024
15	D-BLAPL/1282/2025 BLAPL/549/2025	MANOJ KUMAR MOHANTA@MANOJ KUMAR MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PATNA /351 /2024 J.M.F.C.,KEONJHAR(Kendujhar) GR/0001404/2024
16	D-BLAPL/1283/2025 BLAPL/550/2025	CHANDAN MALLIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DIGAPAHANDI /238 /2023 3RD ADDL.SESSION JUDGE CUM SPL.J Spl/0000046/2023
17	D-BLAPL/1301/2025 BLAPL/551/2025	MAHESWAR NAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	PATNAGARH /31 /2024 A.D.J,PATNAGARH(Balangir) SC/0000015/2024
18	D-BLAPL/1430/2025 BLAPL/552/2025	RAJENDRA NAIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	NALCO /203 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000931/2024
19	D-BLAPL/1311/2025 BLAPL/553/2025	MAHI @ MAHESWAR DEHURY VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	CHHENDIPADA /92 /2020 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000020/2020
20	D-BLAPL/1349/2025 BLAPL/554/2025	PRASANTA RANASINGH VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KANAS /63 /2001 1ST A.D.J.,PURI(Puri) ST/0000049/2022
21	D-BLAPL/1317/2025 BLAPL/555/2025	BASUDEV PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /52 /2022 A.D.J,PATNAGARH(Balangir) SC/0000047/2022
22	D-BLAPL/1461/2025 BLAPL/556/2025	DILIP KUMAR ROUT @ DILU VS STATE OF ODISHA	AVIRAM PATRA VS	INFOCITY PS /142 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000526/2024
23	D-BLAPL/1320/2025	DASARATHI @ DASARATHA NAIK	SURYAKANTA DWIBEDI	/ /0

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	BLAPL/557/2025	VS STATE OF ODISHA	VS	C.J.M.,BALASORE(Baleshwar) 2(B)CC/000001/2024
24	D-BLAPL/1350/2025 BLAPL/558/2025	NIRANJAN RANA VS STATE OF ODISHA	SWAGATIKA SAHOO VS	BALIANITA P.S. /556 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0002186/2024
25	D-BLAPL/1478/2025 BLAPL/559/2025	JATIN SINGH VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	Maitri Vihar PS /567 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002273/2024
26	D-BLAPL/1360/2025 BLAPL/560/2025	PRITAM TANTY VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	LEPHRIPADA /177 /2024 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000100/2024
27	D-BLAPL/1479/2025 BLAPL/561/2025	JAGANNATH DAS @ JAGA VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	TALASARI MARINE /43 /2023 AD-HOC A.D.J.(FTSC),BALASORE(Baleshwar) ST/0000532/2023
28	D-BLAPL/1361/2025 BLAPL/562/2025	SUKHARANJAN DAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /387 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000479/2024
29	D-BLAPL/1442/2025 BLAPL/563/2025	BHABANI SANKAR PRADHAN VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	/ /0 J.M.F.C.,G.UDAYAGIRI(Kandhamal) 2(B)CC/0000013/2024
30	D-BLAPL/824/2025 BLAPL/564/2025	SIPU @ BASUDEV SAMAL @ BASODABA SAMAL VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /328 /2022 ASST.SESSION JUDGE,SORO(Baleshwar) ST/0000016/2023
31	D-BLAPL/37385/2024 BLAPL/565/2025	KUNA @ DAMBARUDHAR DEHURY VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BANKI /358 /2024 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000502/2024
32	D-BLAPL/429/2025 BLAPL/566/2025	AKSHYA MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /319 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000103/2024
33	D-BLAPL/711/2025 BLAPL/567/2025	RAMA KHARA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PADWA /140 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000117/2024
34	D-BLAPL/889/2025 BLAPL/568/2025	PINKU BEHERA VS	JYOTIRMAYA SAHOO VS	NIRAKARPUR /286 /2024 J.M.F.C,TANGI(Khordha)

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35	D-BLAPL/751/2025 BLAPL/569/2025	STATE OF ODISHA AKASH BAG VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	GR/0000748/2024 KANTABANJI /96 /2024 ADDL.SESIONS JUDGE,KANTABANJI(Jhansar)
36	D-BLAPL/36387/2024 BLAPL/570/2025	NRUSINGHA CHARAN SAHOO VS STATE OF ODISHA	SANTOSH KUMAR ROUT VS	SC/0000033/2024 NIALI /165 /2022 2ND ADJ,CUTTACK(Cuttack)
37	D-BLAPL/787/2025 BLAPL/571/2025	KRUMA HIMIRIKA @ HIMIRIKA KURUMA VS STATE OF ODISHA	SONITA BISWAL VS	ST/0000214/2022 BANDHUGOAN /108 /2023 ADDL DISTRICT AND SESSIONS JUDGE
38	D-BLAPL/1082/2025 BLAPL/572/2025	PRAKASH NAIK VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	CT/0000050/2024 BALIMI /256 /2024 S.D.J.M.,HINDOL(Dhenkanal)
39	D-BLAPL/792/2025 BLAPL/573/2025	SAUMITRI PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GR/0000965/2024 BOUDH /381 /2024 SPECIAL JUDGE,BAUDH(Baudh)
40	D-BLAPL/1356/2025 BLAPL/574/2025	JAMBE DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Spl/0000092/2024 GOCHHAPADA /8 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal)
41	D-BLAPL/1246/2025 BLAPL/575/2025	DUSMANTA KUMAR BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	Spl/0000010/2021 BASELI SAHI PS /268 /2024 J.M.F.C. (II), PURI(Puri)
42	D-BLAPL/1503/2025 BLAPL/576/2025	BIJAY LAXMI PANDA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	GR/0000885/2024 / /0 SPECIAL JUDGE, PURI(Puri)
43	D-BLAPL/1306/2025 BLAPL/577/2025	KUSHA SUNANI @ KESHAB VS STATE OF ODISHA	PRABHASI NAYAK VS	Spl/0000207/2024 LAIKERA /270 /2020 ASST SESSIONS JUDGE, JHARSGUDA(Jhansar)
44	D-BLAPL/1512/2025 BLAPL/578/2025	SUDAM BANIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CT/0000082/2022 LOISINGHA(BOLANGIR) /194 /2024 2ND ADDL.DIST.JUDGE, BALANGIR(Balangir)
45	D-BLAPL/1517/2025 BLAPL/579/2025	RAJENDRA ROUT VS STATE OF ODISHA	AKASH BHUYAN VS	SC/0000136/2024 RAJKANIKA /58 /2020 J.M.F.C.,AUL(Kendrapara) GR/0000104/2020

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46	D-BLAPL/971/2025 BLAPL/580/2025	ANIRUDHA MANDAL@DINESH VS STATE OF ODISHA	SARBESWAR SAHOO VS	KOSAGUMUDA /92 /2021 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000036/2021
47	D-BLAPL/1518/2025 BLAPL/581/2025	INGA MADKAMI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	MALKANGIRI /58 /2023 DISTRICT AND SESSIONS JUDGE,MAL CT/0000098/2023
48	D-BLAPL/1525/2025 BLAPL/582/2025	CHANDAN NAIK VS STATE OF ODISHA	AMARENDRA SAHOO VS	MARKAT NAGAR /201 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000998/2024
49	D-BLAPL/1304/2025 BLAPL/583/2025	YOLO @ DEBENDRA PRATAP MOURYA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,ROURKELA(Sundargarh) GR/0002403/2023
50	D-BLAPL/1515/2025 BLAPL/584/2025	ABHISEK MOHANTY VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KHURDA P.S. /474 /2024 S.D.J.M.,KHURDA(Khordha) GR/0001096/2024
51	D-BLAPL/1537/2025 BLAPL/585/2025	SAMIT MAHALING @ MAHALINGA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /4 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000024/2024
52	D-BLAPL/1108/2025 BLAPL/586/2025	PABITRA MIRDHA VS STATE OF ODISHA	GURU PRASAD PANDA VS	PURUNAKATAK /147 /2024 J.M.F.C.,HARBHANGA(Baudh) CT/0000232/2024
53	D-BLAPL/1443/2025 BLAPL/587/2025	SAYAD MAHAMMAD @ MOHAMMAD VS STATE OF ODISHA	AKASH BHUYAN VS	DELANGA /60 /2017 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000025/2024
54	D-BLAPL/1482/2025 BLAPL/588/2025	BASU MANDAL VS STATE OF ODISHA	PRANAB KUMAR DAS VS	BOIPARIGUDA /59 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000026/2021
55	D-BLAPL/1364/2025 BLAPL/589/2025	SUNIL BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAIDYANATHPUR /567 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002613/2024
56	D-BLAPL/1497/2025 BLAPL/590/2025	PRIYA RANJAN MUND VS STATE OF ODISHA	HEMANT KUMAR MUND VS	CHANDAHANDI /114 /2024 SPECIAL JUDGE(POCSO), NABARANGP TR/0000033/2024
57	D-BLAPL/1407/2025	ASISH MAHAPATRO @ ASISH MAHAPATRA	ACHYUTANANDA PATTANAIAK	BUGUDA /583 /2024

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	BLAPL/591/2025	VS STATE OF ODISHA	VS	J.M.F.C,BUGUDA(Ganjam) GR/0000539/2024
58	D-BLAPL/1370/2025 BLAPL/592/2025	SUBASHISH BALIARSINGH @ BIBHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /241 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000850/2024
59	D-BLAPL/1582/2025 BLAPL/593/2025	SAMARENDRA MOHANTY VS STATE OF ODISHA	SURYAKANTA DASH VS	//0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000038/2022
60	D-BLAPL/1591/2025 BLAPL/594/2025	VIKKEY SINGH VS STATE OF ODISHA	SHYAM MANOHAR VS	MALKANGIRI /292 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000129/2023
61	D-BLAPL/1204/2025 BLAPL/595/2025	TILOTAMA NAIK @ KIRAN @ TILA NAIK VS STATE OF ODISHA	SANTOSH KUMAR ATABUDHI VS	Maitri Vihar PS /547 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000652/2024
62	D-BLAPL/1372/2025 BLAPL/596/2025	AYUB VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SPL.TASK FORCE /18 /2022 A.D.J.,BALASORE(Baleshwar) Spl/0000023/2024
63	D-BLAPL/1595/2025 BLAPL/597/2025	BRAJA KISHORE ROUT @ RAJA @ BARJU VS STATE OF ODISHA	SURESH KUMAR PANDA VS	PURI SADAR /489 /2024 NYAYADHIKARI,PURI(Puri) GR/0000705/2024
64	D-BLAPL/1598/2025 BLAPL/598/2025	BIKRAM NARENDRASINGH VS STATE OF ODISHA	BIJOY DASMOHAPATRA VS	BANAPUR P.S. /290 /2021 2ND A.D.J,KHURDA(Khordha) ST/0000107/2022
65	D-BLAPL/1227/2025 BLAPL/599/2025	DRONA SETHI VS STATE OF ODISHA	NIRANJAN PANDA VS	//0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000315/2024
66	D-BLAPL/1514/2025 BLAPL/600/2025	BISU KHILLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /28 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000026/2020
67	D-BLAPL/897/2025 BLAPL/601/2025	ASHWINEE KUMAR DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000099/2024
68	D-BLAPL/1605/2025 BLAPL/602/2025	ALEKHA NAIK VS	DIBYAJYOTI SAHOO VS	JARADA /390 /2024 J.M.F.C.,PATRAPUR(Ganjam)

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69	D-BLAPL/1434/2025 BLAPL/603/2025	STATE OF ODISHA SANATAN MALIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	GR/0000589/2024 BADACHANA /406 /2024 AD-HOC A.D.J.(FTSC-II),JAJPUR(Jajapur) CT/0000298/2024
70	D-BLAPL/1633/2025 BLAPL/604/2025	GOPAL PAL VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	KALIMELA /212 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000182/2023
71	D-BLAPL/1376/2025 BLAPL/605/2025	MALEK SHAHRUKH HANIF ISHA @ MALEK SHAHRUKH VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA SADAR /268 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001438/2024
72	D-BLAPL/1654/2025 BLAPL/606/2025	STEPHEN JOSEPH VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	PURI TOWN /480 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000081/2024
73	D-BLAPL/1542/2025 BLAPL/607/2025	GAYA MUKHI VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	HANDAPA /373 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000069/2024
74	D-BLAPL/1660/2025 BLAPL/608/2025	ARJUNA MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal 2(A)CC/0000001/2025
75	D-BLAPL/1398/2025 BLAPL/609/2025	ARUNA NAYAK @ ARUN KUMAR NAYAK VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	TIGIRIA /281 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000274/2024
76	D-BLAPL/1661/2025 BLAPL/610/2025	MAHESWAR MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal 2(A)CC/0000001/2025
77	D-BLAPL/1565/2025 BLAPL/611/2025	MANOJ KUMAR GOCHHI VS STATE OF ODISHA	MAHES DAS VS	KHANDAGIRI P.S. /768 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000582/2024
78	D-BLAPL/763/2025 BLAPL/612/2025	AMAL KUMAR NAYAK VS STATE OF ODISHA	BASUDEV PUJARI VS	MOHANA /165 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000061/2020
79	D-BLAPL/1570/2025 BLAPL/613/2025	SURENDRA JANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TITILAGARH /452 /2024 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000094/2024

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80	D-CMAPL/463/2025 CMAPL/17/2025	BINAYAK ACHARYA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// () //
81	D-CMP/1286/2025 CMP/71/2025	SNEHALATA ROUSTRAY VS BIPRA CHARAN PATRA	RAMA CHANDRA MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CMA/0000097/2021
82	D-CMP/52258/2024 CMP/72/2025	PRADEEP KUMAR KAR VS GOURANGA CHARAN KAR	MAHESWAR MOHANTY VS	// CIVIL JUDGE (JD),JAJPUR(Jajapur) EC/0000016/2022
83	D-CMP/52903/2024 CMP/73/2025	UMAKANTA PANDA VS TRILOCHAN PANDA	MALAYA KUMAR MISHRA VS	// CIVIL JUDGE (JD),KENDRAPARA(Kendr CS/0000266/2001
84	D-CMP/54716/2024 CMP/74/2025	RANJAN KUMAR SWAIN VS DEEPAK KUMAR ACHARYA	JAJATI KESHARI KHUNTIA VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) CS/0000540/2022
85	D-CMP/151/2025 CMP/75/2025	KIRTAN MIRDHA VS BANSI MIRDHA	BYOMOKESH SAHOO VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal CMA/0000003/2020
86	D-CMP/1294/2025 CMP/76/2025	RABINDRA SAHU VS SHIBAPRASAD SAHU	JAGABANDHU SAHU VS	// CIVIL JUDGE (SD),BOLANGIR(Balangir) CMA/0000022/2022
87	D-CONTC/1432/2025 CONTC/252/2025	PURNA CHANDRA MEHER VS SASWAT MISHRA,IAS	ADV. VS	// () //
88	D-CONTC/1435/2025 CONTC/253/2025	SURENDRA KUMAR NAIK VS SASWATA MISHRA,IAS	ADV. VS	// () //
89	D-CONTC/1438/2025 CONTC/254/2025	RUKMAN PATEL VS SASWATA MISHRA,IAS	ADV. VS	// () //
90	D-CONTC/1440/2025 CONTC/255/2025	RAJANI SINGH @ PARIDA VS PRITIPARNA MISHRA,TAHASILDAR,JATNI	ADV. VS	// () //
91	D-CONTC/1448/2025	HALADHAR ROUT	AMBIKA PRASAD RAY	//

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	CONTC/256/2025	VS DEO RANJAN KUMAR SINGH, IAS	VS	0 //
92	D-CONTC/52550/2024 CONTC/257/2025	JYOTISH BARIK VS BISHNUPADA SETHI, IAS	ADV. VS	// 0 //
93	D-CONTC/568/2025 CONTC/258/2025	SUCHISMITA BEHERA VS SAMBIT ROUT,A.D.M,JAGATSINGHPUR	RANJAN KUMAR BEHERA VS	// 0 //
94	D-CONTC/53441/2024 CONTC/259/2025	AKSHYA KUMAR JENA VS HEMANT SHARMA, IAS	AMIT KUMAR NATH VS	// 0 //
95	D-CONTC/387/2025 CONTC/260/2025	SUSIL KUMAR BARAL VS AMIT KUMAR GARG,CEO,TPSODL,GANJAM	ADV. VS	// 0 //
96	D-CONTC/1357/2025 CONTC/261/2025	SUKANTA KUMAR SWAIN VS PRIYADARSHI SANGRAM KESHARI KHUNTIA,OAS	ADV. VS	// 0 //
97	D-CONTC/1394/2025 CONTC/262/2025	BHAGYALATA BEHERA VS JAGAJIBAN PATRA,B.M,UNION BANK OF INDIA,BHABINIPUR BRANCH	ADV. VS	// 0 //
98	D-CONTC/1516/2025 CONTC/263/2025	A. JYOTI SARAB VS KALYANI SANGHAMITRA DEVI, TAHASILDAR, KUKUDAKHANDI	ADV. VS	// 0 //
99	D-CONTC/1528/2025 CONTC/264/2025	JAYA KRUSHNA BEHERA VS SUJAYA KUMAR PATI,TAHASILDAR,CUTTACK SADAR	ADV. VS	// 0 //
100	D-CONTC/1541/2025 CONTC/265/2025	PRAVAKAR PATRA VS PANCHANAN NAYAK,OAS (J.B)	ADV. VS	// 0 //
101	D-CONTC/1504/2025 CONTC/266/2025	DEEPANJALI SETHI VS KAPILDENDRA MISHRA,OES I	ADV. VS	// 0 //
102	D-CONTC/1673/2025 CONTC/267/2025	ANANTA MUKHI JENA VS	ADV. VS	// 0

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103	D-CONTC/1677/2025 CONTC/268/2025	SEBASHREE BHOI,BEO,DHANKAUDA SARAT CHANDRA TRTIPATHY VS ANU GARG,IAS	ADV. VS	// // 0 //
104	D-CONTC/1680/2025 CONTC/269/2025	HRUDANANDA SAHOO VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //
105	D-CONTC/1684/2025 CONTC/270/2025	DHIRENDRA KUMAR ROUT VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //
106	D-CONTC/1813/2025 CONTC/271/2025	SUMITRA MAJHI VS SANJIB MISHRA,P.SECY., S.T AND S.C DEVELOPMENT DEPT.	ADV. VS	// 0 //
107	D-CONTC/308/2025 CONTC/272/2025	PURNA CHANDRA KOTHIA VS ARUN KUMAR NAIK,SUPERINTENDING ENGNR.,PUBLIC HEALTH ,BERHAMPUR,GANJAM	ADV. VS	// 0 //
108	D-CONTC/887/2025 CONTC/273/2025	SANTOSH KUMAR BAGHA VS RAJESH PRABHAKAR PATIL,IAS	SATYA RANJAN PATI VS	// 0 //
109	D-CONTC/1687/2025 CONTC/274/2025	GHASIRAM MAJHI VS ANU GARG,IAS	ADV. VS	// 0 //
110	D-CONTC/1690/2025 CONTC/275/2025	SANKAR PATEL VS ANU GARG,IAS	ADV. VS	// 0 //
111	D-CONTC/1693/2025 CONTC/276/2025	RATHERAM HATI VS ANU GARG,IAS	ADV. VS	// 0 //
112	D-CONTC/1694/2025 CONTC/277/2025	TULARAM MAJHI VS ANU GARG,IAS	ADV. VS	// 0 //
113	D-CONTC/1702/2025 CONTC/278/2025	NILABATI MAJHI @ LILABATI MAJHI VS ANU GARG,IAS	ADV. VS	// 0 //

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114	D-CONTC/1706/2025 CONTC/279/2025	BHAGATRAM HOTA VS ANU GARG,IAS	ADV. VS	// 0 //
115	D-CONTC/1708/2025 CONTC/280/2025	ANANTA MAJHI VS ANU GARG,IAS	ADV. VS	// 0 //
116	D-CONTC/1709/2025 CONTC/281/2025	BHAGATRAM HOTA VS ANU GARG,IAS	ADV. VS	// 0 //
117	D-CONTC/1228/2025 CONTC/282/2025	MACHHUA HO VS SANJEEV KUMAR MISHRA,IAS	ADV. VS	// 0 //
118	D-CONTC/1710/2025 CONTC/283/2025	MOTIRAM SAGARIA VS ANU GARG,IAS	ADV. VS	// 0 //
119	D-CONTC/1711/2025 CONTC/284/2025	PURNA CHANDRA KHANDANGA VS SALINI PANDIT,IAS	ADV. VS	// 0 //
120	D-CONTC/1713/2025 CONTC/285/2025	RAGHUNATH SAHU VS SALINI PANDIT,IAS	ADV. VS	// 0 //
121	D-CONTC/1715/2025 CONTC/286/2025	NIRANJAN DAS VS SALINI PANDIT,IAS	ADV. VS	// 0 //
122	D-CONTC/1130/2025 CONTC/287/2025	JAGABANDHU DEO VS SAROJ KUMAR SETHI,CHIEF GENERAL MANAGER,IDCO	ADV. VS	// 0 //
123	D-CONTC/1717/2025 CONTC/288/2025	CHAITANYA CHANDRA PARIDA VS SALINI PANDIT,IAS	ADV. VS	// 0 //
124	D-CONTC/1759/2025 CONTC/289/2025	KSHYAMA PATEL VS ANU GARG,IAS	ADV. VS	// 0 //
125	D-CONTC/1761/2025	GHASIRAM MAJHI	ADV.	//

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	CONTC/290/2025	VS ANU GARG,IAS	VS	() //
126	D-CONTC/1763/2025 CONTC/291/2025	KHAGESWAR MAJHI VS ANU GARG,IAS	ADV. VS	// () //
127	D-CONTC/1766/2025 CONTC/292/2025	DHARMENDRA SINGH VS ANU GARG,IAS	ADV. VS	// () //
128	D-CONTC/1927/2025 CONTC/293/2025	SHASHIKANTA ROUT VS SHALINI PANDIT, IAS	ADV. VS	// () //
129	D-CRLA/672/2025 CRLA/83/2025	AMAR KUMAR PAUL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ORIENT /222 /2024 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/000046/2024
130	D-CRLA/1296/2025 CRLA/84/2025	ANUSHYA SAHOO@ANUSAYA SAHOO VS STATE OF ODISHA	SURESH KUMAR JENA VS	JAJPUR ROAD /339 /2020 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000102/2020
131	D-CRLA/1379/2025 CRLA/85/2025	RADHA@SUKURI JENA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	SORO /77 /2021 A.D.J.,BALASORE(Baleshwar) ST/0000133/2021
132	D-CRLA/1385/2025 CRLA/86/2025	DEBANANDA PATRA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JAMDA PS /82 /2023 AD HOC ADDL.SESIONS JUDGE (FTSC) Spl/0000125/2023
133	D-CRLA/1081/2025 CRLA/87/2025	RUDRA NARAYAN BHUTIA VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	NALCO /103 /2020 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000051/2020
134	D-CRLA/1235/2025 CRLA/88/2025	MANOJ KUMAR BARIK VS STATE OF ODISHA	GOREKHANATH DAS VS	NAYAPALLI P.S. /519 /2023 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000565/2023
135	D-CRLA/1389/2025 CRLA/89/2025	CHAPA@LAXMAN MARNDI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	UDALA /112 /2017 AD HOC ADDL.SESIONS JUDGE (FTSC) Spl/0000079/2017
136	D-CRLA/1232/2025 CRLA/90/2025	MAHESHAK MUTHAMAJHI VS	MAHES DAS VS	KOTOAGARH /25 /2018 SPECIAL JUDGE (POCSO), PHULBANI(K

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLA/1578/2025 CRLA/91/2025	STATE OF ODISHA NARESH SABAR VS STATE OF ODISHA	BASANTA KUMAR DAS VS	Spl/0000033/2018 GARBANDHA /29 /2017 SPECIAL JUDGE,PARLAKHEMUNDI(Ga
138	D-CRLMC/1333/2025 CRLMC/223/2025	MALAYA KUMAR DASH VS STATE OF ODISHA	ANIRUDHA DAS VS	Spl/0000009/2017 JATNI P.S. /423 /2015 JMFC, JATNI(Khordha)
139	D-CRLMC/1346/2025 CRLMC/224/2025	MALAYA KUMAR DASH VS STATE OF ODISHA	ANIRUDHA DAS VS	GR/0001078/2015 JATNI P.S. /417 /2015 ASST.SESIONS JUDGE,STC,BHUBANES
140	D-CRLMC/39123/2024 CRLMC/225/2025	CHINTU@ANANDA PRASAD ACHARYA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CT/0000081/2020 BALLIGUDA /188 /2019 DISTRICT & SESSIONS JUDGE,BERHAM
141	D-CRLMC/1352/2025 CRLMC/226/2025	JAGDISH BISWAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ST/0000057/2023 JHARSUGUDA /462 /2006 DISTRICT AND SESSIONS JUDGE,JHAR
142	D-CRLMC/1427/2025 CRLMC/227/2025	VISHAL TEKRIWAL@VISHAL TEKRIWALA VS KIRAN DEVI SHARMA	ANUPAM DASH VS	ST/0000130/2009 / /0 J.M.F.C.,BARIPADA(Mayurbhanj)
143	D-CRLMC/147/2025 CRLMC/228/2025	SNEHASILA PADHY VS B.DEBENDRA KUMAR PATRA	PRAVASH CHANDRA JENA VS	ICC/0000024/2021 / /0 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL
144	D-CRLMC/1433/2025 CRLMC/229/2025	SEFALI MANSINGH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ICC/0000063/2018 ATHGARH /216 /2014 ADDL.SESIONS JUDGE,ATHAGARH(C
145	D-CRLMC/1124/2025 CRLMC/230/2025	JATIN BARIK@JITENDRA BARIK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	ST/0000040/2015 NIHALPRASAD /114 /2023 DISTRICT & SESSIONS JUDGE,DHENKA
146	D-CRLMC/1335/2025 CRLMC/231/2025	DILU@DILLIP KUMAR SATAPATHY@DILIP SATAPATHY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CT/0000306/2023 BAIDYANATHPUR /56 /2005 1ST A.D.J.,BERHAMPUR(Ganjam)
147	D-CRLMC/1375/2025 CRLMC/232/2025	TUNA@PARAMESWAR PANDA VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	ST/0000029/2011 BANDOMUNDA GRPS /28 /2000 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000949/2000

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148	D-CRLMC/1088/2025 CRLMC/233/2025	RAJESH KUMAR BEHERA VS STATE OF ODISHA	JULU KHANSAMA VS	//0 DISTRICT & SESSIONS JUDGE,SAMBAL CRA/0000012/2024
149	D-CRLMC/1381/2025 CRLMC/234/2025	KANHA@PADMA LOCHAN MOHANTY VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	KUJANGA /354 /2024 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000804/2024
150	D-CRLMC/38578/2024 CRLMC/235/2025	SUMANTA KUMAR NAYAK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	MAHILA P.S.(BBSR) /231 /2013 S.D.J.M.,BHUBANESWAR(Khordha) CT/0003394/2013
151	D-CRLMC/1383/2025 CRLMC/236/2025	SUSHANT NAIK VS SUNITA NAIK	AKSHAYA KUMAR NAYAK VS	//0 JUDGE FAMILY COURT,BHUBANESWA CRL.EXN/0000104/2024
152	D-CRLMC/986/2025 CRLMC/237/2025	SUNIL @ SOUMYA RANJAN SAHU @ SOUMYA RANJAN SAHOO VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	CHOUDWAR /13 /2018 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000249/2018
153	D-CRLMC/1397/2025 CRLMC/238/2025	BANOJAMANJARI DAS VS STATE OF ODISHA	HEMANT KU. TRIPATHY VS	//0 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAJ ICC/0000151/2022
154	D-CRLMC/1408/2025 CRLMC/239/2025	TUNA@PARAMESWAR PANDA VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	BANDOMUNDA GRPS /28 /2000 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000949/2000
155	D-CRLMC/1513/2025 CRLMC/240/2025	BIRANCHI NARAYAN MIRDHA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	RAIRAKHOL /77 /2015 S.D.J.M.,RAIRAKHOL(Sambalpur) CMC/0000024/2015
156	D-CRLMC/1467/2025 CRLMC/241/2025	BHUBAN CHANDRA MAJHI @ BADAL VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPURE TOWN /320 /2023 C.J.M.,JEYPURE(Koraput) CT/0000072/2024
157	D-CRLMC/1529/2025 CRLMC/242/2025	RAJENDRA PRASAD SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /898 /2020 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0003245/2020
158	D-CRLMC/1498/2025 CRLMC/243/2025	AMAN BANKIRA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY 2 VS	BARBIL /72 /2020 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000087/2022
159	D-CRLMC/1583/2025	MOUSUMI SETHY	BIJAYA KUMAR PARIDA 2	AIR FIELD P.S. /173 /2024

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	CRLMC/244/2025	VS STATE OF ODISHA	VS	J.M.F.C.,BHUBANESWAR(Khordha) CT/0000556/2024
160	D-CRLMC/1527/2025 CRLMC/245/2025	BISWAJIT DAS VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// NYAYADHIKARI,GRAMA NYAYALAYA
161	D-CRLMC/1592/2025 CRLMC/246/2025	RAMANI RANJAN SAHOO VS STATE OF ODISHA	ALOK KUMAR PANDA VS	ICC/000017/2023 CHHENDIPADA /53 /2023 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000107/2023
162	D-CRLMC/840/2025 CRLMC/247/2025	DAMODAR NAYAK VS SNEHASIS PANDA	SUBHRANSU BHUSAN MOHANTY VS	//0 J.M.F.C.,SORO(Baleshwar) ICC/0000405/2018
163	D-CRLMC/38369/2024 CRLMC/248/2025	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KANPUR /118 /2023 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000313/2023
164	D-CRLMC/1271/2025 CRLMC/249/2025	DUSHASAN DALEI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SPECIAL CRIME UNIT /15 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000609/2023
165	D-CRLMC/1417/2025 CRLMC/250/2025	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	//0 JUDGE FAMILY COURT-II,BHUBANESW CRL.EXN/0000039/2024
166	D-CRLMP/39459/2024 CRLMP/100/2025	PRATAP KUMAR SWAIN VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	TOMANDO /403 /2024) //
167	D-CRLMP/38731/2024 CRLMP/101/2025	ROMIYA KUMAR MISHRA VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	//0) //
168	D-CRLMP/38390/2024 CRLMP/102/2025	TRINATHA SAHU VS STATE OF ODISHA	SATYAJEET ROUT VS	//0) //
169	D-CRLMP/1299/2025 CRLMP/88/2025	AVINASH KUMAR SINGH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0) //
170	D-CRLMP/1298/2025 CRLMP/89/2025	TANMAY ROY VS	BYOMAKESH TRIPATHY VS	//0)

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171	D-CRLMP/1251/2025 CRLMP/90/2025	STATE OF ODISHA RAJANI DAS VS	TUSHAR KANTA NAYAK VS	// / /0 JUDGE, FAMILY COURT, BHADRAK(Bh Crp/0000348/2023
172	D-CRLMP/1279/2025 CRLMP/91/2025	STATE OF ODISHA KALYANIRANI DAS VS	PRADEEP KUMAR DAS VS	// ()
173	D-CRLMP/1300/2025 CRLMP/92/2025	STATE OF ODISHA SATYABRATA PRADHAN VS	BYOMAKESH TRIPATHY VS	// / /0 ()
174	D-CRLMP/1302/2025 CRLMP/93/2025	STATE OF ODISHA SWAROOPARANI BARAIK VS	DEBIDUTTA MOHAPATRA VS	// / /0 JUDGE FAMILY COURT-II,BHUBANESW Crp/0000005/2023
175	D-CRLMP/1358/2025 CRLMP/94/2025	SOUMYA RANJAN MOHARANA SAHADEV NAYAK VS	KABIRAJ PRADHAN VS	/ /0 ()
176	D-CRLMP/1524/2025 CRLMP/95/2025	STATE OF ODISHA DEEPAK SAMAL VS	ARJUNA CHARANA BEHERA VS	// / /0 ()
177	D-CRLMP/882/2025 CRLMP/96/2025	STATE OF ODISHA SAHEJADI QUADRI VS	DIPTI RANJAN BHOKTA VS	// / /0 ()
178	D-CRLMP/510/2025 CRLMP/97/2025	STATE OF ODISHA MADHAB CHANDRA SAHOO VS	NIRANJAN LENKA VS	// / /0 ADDL.CIVIL JUDGE (J.D.), DASPALLA(N ICC/0000014/2023
179	D-CRLMP/1523/2025 CRLMP/98/2025	STATE OF ODISHA GANGA SINGH VS	SARADA PRASAD DASH VS	// BARIPADA TOWN /741 /2024 ()
180	D-CRLMP/30/2025 CRLMP/99/2025	STATE OF ODISHA SATYANARAYAN SAHU VS	SATYA NARAYAN MISHRA 4 VS	// BHADRAK TOWN /67 /2023 ()
181	D-CRLREV/452/2025 CRLREV/28/2025	STATE OF ODISHA MITHUN NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /338 /2024 ADDL.SESIONS JUDGE,KAMAKHYAN CT/0000170/2024

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182	D-CRLREV/1351/2025 CRLREV/29/2025	PADMINI DAS VS PADMACHARAN RATH	SUSAMA RANI SAHOO VS	KORUKONDA PS /18 /2023 DISTRICT AND SESSIONS JUDGE,MAL CRA/0000005/2024
183	D-CRLREV/39239/2024 CRLREV/30/2025	DEEPAK KUMAR NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /414 /2024 ADDL. DIST. AND SESSIONS JUDGE, KH ST/0000060/2024
184	D-CRLREV/898/2025 CRLREV/31/2025	BARESH PRATAP BISWAL VS STATE OF ODISHA	P.C.KAR VS	BOLANGIR SADAR /202 /2012 DISTRICT & SESSIONS JUDGE,BOLANG CRA/0000035/2017
185	D-RSA/54583/2024 RSA/31/2025	ASHOK KUMAR BARAL VS GOBINDA CHANDRA BARAL	NIRANJAN PRASAD PATRA VS	// DISTRICT & SESIONS JUDGE,BHUBANE RFA/0000099/2024
186	D-RSA/225/2025 RSA/32/2025	PRAKASH CHANDRA RATHOD VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS	// A.D.J.,NAWAPARA(Nuapada) RFA/0000001/2018
187	D-RSA/286/2025 RSA/33/2025	SANJUKTA MOHAPATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ADDL.DIST.JUDGE,ANANDPUR(Kendujh RFA/0000007/2022
188	D-RSA/53647/2024 RSA/34/2025	SUBASH CHANDRA SAMAL VS DANDAPANI SAMAL	SIDHARTHA MISHRA VS	// A.D.J.,ASKA(Ganjam) RFA/0000024/2016
189	D-RSA/52332/2024 RSA/35/2025	NARASNIGH RANA VS RAMESWAR RANA	SAMIR KUMAR MISHRA(SR. ADV.) VS	// ADDL.SESIONS JUDGE,KANTABANJIC RFA/0000007/2016
190	D-RVWPET/1080/2025 RVWPET/15/2025	KAMALAKANTA GHOSH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// () //
191	D-RVWPET/47735/2024 RVWPET/16/2025	GENERAL MANAGER(TECHNICAL), NHAI, BBSR VS FULCHAND GUPTA	UMESH CHANDRA MOHANTY VS	// () //
192	D-RVWPET/51541/2024 RVWPET/17/2025	SASMITA SAHOO VS STATE OF ODISHA	S.RATH VS	// () //
193	D-RVWPET/53421/2024	KRUSHNA CHANDRA PANDA	ADV.	//

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	RVWPET/18/2025	VS STATE OF ODISHA	VS	() //
194	D-RVWPET/1439/2025 RVWPET/19/2025	STATE OF ODISHA VS GAGAN BEHARI ROUT	DEBASIS NAYAK,A.G.A VS	// () //
195	D-TRP(C)/1519/2025 TRP(C)/17/2025	MOHINI PANIGRAHY @ MONALISHA PANIGRAHY VS AMLAN SABAT	ALOK KUMAR PANDA VS	// JUDGE, FAMILY COURT, NABARANGPUR CP/0000051/2024
196	D-TRP(C)/1814/2025 TRP(C)/18/2025	GAYATRI PRIYADARSINI BEHERA VS BHASKAR CHANDRA BEHERA	DEBIDUTTA MOHAPATRA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000896/2024
197	D-TRP(C)/1816/2025 TRP(C)/19/2025	CHINMAYEE BARIK VS HIMANSHU SEKHAR BARIK	DEBIDUTTA MOHAPATRA VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000198/2024
198	D-TRP(C)/1543/2025 TRP(C)/20/2025	TRUPTI RANI NAYAK VS TAPAN KUMAR ACHARYA	KARUNAKAR GAYA VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000324/2024
199	D-TRP(C)/1786/2025 TRP(C)/21/2025	BHARATEE PODHA VS NANDI KISHOR BAGARTI	NIRAJ KUMAR SETHI VS	// JUDGE,FAMILY COURT,PHULBANI(Kanungo) CP/0000052/2024
200	D-TRP(C)/1808/2025 TRP(C)/22/2025	POOJA RAJDEV VS PRASHANT THAKKAR	RAMESH AGARWAL VS	// JUDGE FAMILY COURT-II,BHUBANESHWAR CP/0000867/2023
201	D-TRP(C)/1920/2025 TRP(C)/23/2025	CHINMAYEE KAR VS BIRANCHI NARAYAN RATH	GYANA RANJAN DHAL VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000291/2024
202	D-WA/619/2025 WA/109/2025	STATE OF ODISHA VS SANATAN MAHAKUD	JAYANTA KUMAR BAL,A.G.A VS	// () //
203	D-WA/672/2025 WA/110/2025	MANAGING DIRECTOR , ORISSA STATE CO-OPERATIVE MILK PRODUCERS FEDERATION VS VS SURESH CHANDRA TRIPATHY	DEPENDENT/OMR/CO-OP SOCIETY 1 VS	// () //
204	D-WA/678/2025 WA/111/2025	MANAGING DIRECTOR , ORISSA STATE CO-OPERATIVE MILK PRODUCERS FEDERATION VS VS	DEPENDENT/OMR/CO-OP SOCIETY 1 VS	// () ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WA/954/2025 WA/112/2025	JATINDRA NATH ROUT COLLECTOR, MAYURBHANJ VS RAKESH KUMAR BEHERA	DEBASIS NAYAK,A.G.A VS	// // 0 //
206	D-WA/710/2025 WA/113/2025	JITENDRA KUMAR NAG VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
207	D-WA/1005/2025 WA/114/2025	STATE OF ODISHA VS LOKAJANANI SAHANY	JAYANTA KUMAR BAL,A.G.A VS	// 0 //
208	D-WA/768/2025 WA/115/2025	STATE OF ODISHA VS LAXMIDHAR BHOLE	JATESWAR NAYAK, A.G.A. VS	// 0 //
209	D-WA/1009/2025 WA/116/2025	STATE OF ODISHA VS KUPPILI RAJU	SASWAT DAS, A.G.A. VS	// 0 //
210	D-WA/769/2025 WA/117/2025	STATE OF ODISHA VS LOKANATH BEHERA	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
211	D-WA/1010/2025 WA/118/2025	STATE OF ODISHA VS SATYA NARAYAN SAHOO	SASWAT DAS, A.G.A. VS	// 0 //
212	D-WA/1031/2025 WA/119/2025	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
213	D-WA/1057/2025 WA/120/2025	STATE OF ODISHA VS NILAMANI NAIK	SASWAT DAS, A.G.A. VS	// 0 //
214	D-WA/1082/2025 WA/121/2025	STATE OF ODISHA VS KRUSHNA CHANDRA PRADHAN	SASWAT DAS,A.G.A VS	// 0 //
215	D-WA/1150/2025 WA/122/2025	STATE OF ODISHA VS PRIYABRATA MOHANTY	SASWAT DAS, A.G.A. VS	// 0 //

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216	D-WA/1152/2025 WA/123/2025	STATE OF ODISHA VS GOPABANDHU SAHU	SASWAT DAS, A.G.A. VS	// 0 //
217	D-WA/1088/2025 WA/124/2025	STATE OF ODISHA VS ALOK KUMAR PANDA	SASWAT DAS,A.G.A VS	// 0 //
218	D-WA/1154/2025 WA/125/2025	STATE OF ODISHA VS RIYANKA MALIK	SATYABRATA MOHANTY,A.G.A VS	// 0 //
219	D-WA/1183/2025 WA/126/2025	STATE OF ODISHA VS SUBASH CHANDRA BAL	SURYA NARAYAN PATTNAIK, A.G.A. VS	// 0 //
220	D-WA/1234/2025 WA/127/2025	PRAMILA MADKAMI VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
221	D-WA/1089/2025 WA/128/2025	STATE OF ODISHA VS AKASH KUMAR SAHOO	SASWAT DAS,A.G.A VS	// 0 //
222	D-WA/1235/2025 WA/129/2025	STATE OF ODISHA VS TARASHANKAR MOHAPATRA	AISWARYA DASH,A.S.C VS	// 0 //
223	D-WA/1236/2025 WA/130/2025	STATE OF ODISHA VS SAROJ KUMAR PRADHAN	DEBARANJAN MOHAPATRA,A.G.A VS	// 0 //
224	D-WA/1237/2025 WA/131/2025	KAILASH CHANDRA MOHANTY VS STATE OF ODISHA	ARNAV BEHERA VS	// 0 //
225	D-WA/1142/2025 WA/132/2025	STATE OF ODISHA VS SUDHIR RANJAN SAHU	PRABIR KUMAR ROY, A.G.A. VS	// 0 //
226	D-WA/1313/2025 WA/133/2025	ASWINI KUMAR DHAR VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
227	D-WA/1144/2025	STATE OF ODISHA	SUMAN PATTANAYAK, A.G.A.	//

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	WA/134/2025	VS	VS	0
		PUSPANJALI BHITRIA		//
228	D-WA/1317/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	//
	WA/135/2025	VS	VS	0
		PRADYUMNA KUMAR NAYAK		//
229	D-WA/1337/2025	SUSIL KUMAR TANDI	PRASANTA KUMAR MISHRA	//
	WA/136/2025	VS	VS	0
		STATE OF ODISHA		//
230	D-WA/1145/2025	STATE OF ODISHA	AISHWARYA DASH, A.S.C.	//
	WA/137/2025	VS	VS	0
		SUDHAKAR JALLY		//
231	D-WA/1146/2025	STATE OF ODISHA	PRABIR KUMAR RAY, A.G.A.	//
	WA/138/2025	VS	VS	0
		SUPRIYA KAR		//
232	D-WP(C)/1595/2025	KALU CHARAN ROUT	BAIDHAR SAHOO	//
	WP(C)/1621/2025	VS	VS	0
		REGISTRAR, COOPERATIVE SOCIETIES, ODISHA		//
233	D-WP(C)/1807/2025	SARADA DORA	AMITAV TRIPATHY	//
	WP(C)/1622/2025	VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/54161/2024	BASANTI MOHAPATRA	BHUBANESWAR DASH	//
	WP(C)/1623/2025	VS	VS	0
		ADDITIONAL COMMISSIONER, ADDITIONAL REVISION COURT IV, ODISHA, BBSR.		//
235	D-WP(C)/52804/2024	KAMALESH KUMAR BIRTIA	SURYA NARAYAN SATPATHY	//
	WP(C)/1624/2025	VS	VS	0
		THE STATE OF ODISHA		//
236	D-WP(C)/45/2025	DHARANIDHAR NAYAK	DHULESWAR CHOUDHURY	//
	WP(C)/1625/2025	VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/274/2025	PRADEEP KUMAR BEHERA	JYOTIRMOY MOHAPATRA	//
	WP(C)/1626/2025	VS	VS	0
		THE PRINCIPAL, BBSR INSTITUTE OF INDUSTRIAL TECHNOLOGY(BIIT), BBSR		//
238	D-WP(C)/1769/2025	AJABUL KHAN	SITANSU MOHAN SINGH	//
	WP(C)/1627/2025	VS	VS	0

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239	D-WP(C)/1560/2025 WP(C)/1628/2025	STATE OF ORISSA PRAHALLAD BENIAN VS	SAROJ KUMAR MISHRA VS	// // 0
240	D-WP(C)/1563/2025 WP(C)/1629/2025	STATE OF ODISHA GAGAN BIHARI PANDA VS	MD. GOLAM MADANI VS	// // 0
241	D-WP(C)/1771/2025 WP(C)/1630/2025	THE STATE OF ODISHA AJABUL KHAN VS	SITANSU MOHAN SINGH VS	// // 0
242	D-WP(C)/684/2025 WP(C)/1631/2025	STATE OF ORISSA JAGADISH PRASAD SAHU VS	DIGAMBARA MISHRA VS	// // 0
243	D-WP(C)/1304/2025 WP(C)/1632/2025	STATE OF ODISHA DIBYA CHANDRA DEHURY VS	MANAS PATI VS	// // 0
244	D-WP(C)/1569/2025 WP(C)/1633/2025	STATE OF ODISHA RABINDRA BHUMIJ VS	UPENDRA KUMAR SAMAL VS	// // 0
245	D-WP(C)/1586/2025 WP(C)/1634/2025	STATE OF ODISHA ANANTA SETHI VS	SURYAKANTA DWIBEDI VS	// // 0
246	D-WP(C)/1305/2025 WP(C)/1635/2025	STATE OF ODISHA DILLIP KUMAR BEHERA VS	NIRMAL RANJAN ROURAY VS	// // 0
247	D-WP(C)/1612/2025 WP(C)/1636/2025	CHIEF GENERAL MANAGER,(CDO AND CLO),INDIAN BANK,CHENNAI NANDA KISHORE PARIDA VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // 0
248	D-WP(C)/799/2025 WP(C)/1637/2025	STATE OF ODISHA NANDI KISHOR BEHERA VS	KOUSIK ANANDA GURU VS	// // 0
249	D-WP(C)/1646/2025 WP(C)/1638/2025	STATE OF ODISHA NIRMAL CHANDRA DAS VS	JYOTI RANJAN KHUNTIA VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/1655/2025 WP(C)/1639/2025	BISWAJIT SWAIN VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
251	D-WP(C)/940/2025 WP(C)/1640/2025	RADHAMADHABA SHG VS STATE OF ODISHA	DILLIP KUMAR PRADHAN VS	// 0 //
252	D-WP(C)/1277/2025 WP(C)/1641/2025	BRAJABANDHU SAMAL VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //
253	D-WP(C)/1649/2025 WP(C)/1642/2025	SAMBIT KUMAR SWAIN VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
254	D-WP(C)/1296/2025 WP(C)/1643/2025	M/S. HALADHAR PAL, CUTTACK VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
255	D-WP(C)/1682/2025 WP(C)/1644/2025	DR.MURALIDHAR JENA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
256	D-WP(C)/1567/2025 WP(C)/1645/2025	RAKESH CHANDRA LENKA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
257	D-WP(C)/1479/2025 WP(C)/1646/2025	UMESH GOPAL VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
258	D-WP(C)/1176/2025 WP(C)/1647/2025	SIRIDI ANIL KUMAR DORA VS MINISTRY OF PETROLEUM AND NATURAL GAS	SOMNATH PATNAIK VS	// 0 //
259	D-WP(C)/1562/2025 WP(C)/1648/2025	ASWINI KANTA BISWAL VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
260	D-WP(C)/1574/2025 WP(C)/1649/2025	RABINDRA BHUMIJ VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
261	D-WP(C)/1545/2025	M/S.JAGABANDHU SECURITY AGENCIES PVT LTD. CUTTACK	MADHAB LAL AGARWAL	//

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	WP(C)/1650/2025	VS ASSISTANT COMMISSIONER, CUTTACK	VS	0 //
262	D-WP(C)/1712/2025 WP(C)/1651/2025	SAUDAGAR BAG VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
263	D-WP(C)/1575/2025 WP(C)/1652/2025	BABRU MOHARANA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
264	D-WP(C)/55180/2024 WP(C)/1653/2025	M/S.GLOBAL SERVICES, BBSR VS ASSISTANT DIRECTOR (REVENUE), EMPLOYEES STATE INSURANCE CORPORATION PANCHADEEP BHAWAN, BBSR	SOMANATH MISHRA VS	// 0 //
265	D-WP(C)/1727/2025 WP(C)/1654/2025	ARJUN CHARAN PRUSTY VS THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
266	D-WP(C)/1730/2025 WP(C)/1655/2025	ASHOK KUMAR SAHOO VS THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
267	D-WP(C)/1578/2025 WP(C)/1656/2025	NIHAR RANJAN MOHANTY VS UNION OF INDIA	RASHMI KANTA ACHARYA VS	// 0 //
268	D-WP(C)/1719/2025 WP(C)/1657/2025	BASANTI MALLICK VS UNION OF INDIA	ANUP NARAYAN MOHANTY VS	// 0 //
269	D-WP(C)/1492/2025 WP(C)/1658/2025	MADHUSMITA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
270	D-WP(C)/1579/2025 WP(C)/1659/2025	ANITA ROUT VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
271	D-WP(C)/1664/2025 WP(C)/1660/2025	BHABANI SHANKAR MALLA SAMANTA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
272	D-WP(C)/1220/2025 WP(C)/1661/2025	PARADIP PORT STEVEDORES ASSOCIATION VS	KSHIROD KUMAR SAHOO VS	// 0

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273	D-WP(C)/1726/2025 WP(C)/1662/2025	COMMISSIONER OF INCOME TAX,(EXEMPTION),HYDERABAD FARIDA BEGUM VS STATE OF ORISSA	SANJIB KUMAR BHANJADEO VS	// // 0 //
274	D-WP(C)/1449/2025 WP(C)/1663/2025	M/S. TURRIIS INFRATECH PVT. LTD., KHURDA VS ADDITIONAL COMMISSIONER GST AND CENTRAL EXCISE(ADJUDICATION), BBSR	ASIT KUMAR DASH VS	// 0 //
275	D-WP(C)/1458/2025 WP(C)/1664/2025	BIMALA BALIARSINGH @ PALAI VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
276	D-WP(C)/53431/2024 WP(C)/1665/2025	SURESH CHANDRA BEHERA VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
277	D-WP(C)/1501/2025 WP(C)/1666/2025	SUBHASHREE PADHY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
278	D-WP(C)/1669/2025 WP(C)/1667/2025	DR.BIMAL CHANDRA MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
279	D-WP(C)/1731/2025 WP(C)/1668/2025	KAMAKHYA PRASAD SWAIN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
280	D-WP(C)/55147/2024 WP(C)/1669/2025	SHASHI BHUSAN PRADHAN VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
281	D-WP(C)/889/2025 WP(C)/1670/2025	PRADOSH KUMAR ROUT VS TWINKLE BISWAL	SAYANTAN PANDA VS	// 0 //
282	D-WP(C)/1670/2025 WP(C)/1671/2025	DR. SURENDRANATH NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
283	D-WP(C)/1217/2025 WP(C)/1672/2025	KALPATARU SAHOO VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //

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284	D-WP(C)/1852/2025 WP(C)/1673/2025	DR.SUBIGYAN GADTIA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
285	D-WP(C)/1580/2025 WP(C)/1674/2025	JAGAT JIVAN PANI VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
286	D-WP(C)/1848/2025 WP(C)/1675/2025	BISWARANJAN DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
287	D-WP(C)/1844/2025 WP(C)/1676/2025	RAJAKISHOR BARIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
288	D-WP(C)/1949/2025 WP(C)/1677/2025	SUSAMA RAUTARAY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
289	D-WP(C)/1233/2025 WP(C)/1678/2025	SODI BHIMA RAO VS STATE OF ODISHA	PAMI RATH VS	// 0 //
290	D-WP(C)/1846/2025 WP(C)/1679/2025	PRASANT KUMAR KHAMARI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
291	D-WP(C)/1293/2025 WP(C)/1680/2025	ANMOL SINGH VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //
292	D-WP(C)/1345/2025 WP(C)/1681/2025	BIBHUKALYAN LENKA VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
293	D-WP(C)/1849/2025 WP(C)/1682/2025	KHIRODA KUMAR JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
294	D-WP(C)/1508/2025 WP(C)/1683/2025	PRASANJIT CHOUDHURY VS STATE OF ORISSA	ARIJEET MISHRA VS	// 0 //
295	D-WP(C)/1832/2025	BIJAYA KUMAR MAHAPATRA	GOPINATH PANDA	//

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	WP(C)/1684/2025	VS ADDITIONAL SUB COLLECTOR, CHHATRAPUR, GANJAM	VS	0 //
296	D-WP(C)/1599/2025 WP(C)/1685/2025	THE EXECUTIVE ENGINEER (ELECTRICAL), BALASORE ELECTRICAL DIVISION, BALASORE VS ASHOK KUMAR DUTTA	PRASANTA KUMAR TRIPATHY VS	// 0 //
297	D-WP(C)/1671/2025 WP(C)/1686/2025	UPENDRA BHUJABAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
298	D-WP(C)/1621/2025 WP(C)/1687/2025	ARTTABANDHU PANI VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //
299	D-WP(C)/1683/2025 WP(C)/1688/2025	CHANDRA CHINDA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
300	D-WP(C)/1674/2025 WP(C)/1689/2025	DR.SARAT CHANDRA MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
301	D-WP(C)/1839/2025 WP(C)/1690/2025	NIRANJAN NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
302	D-WP(C)/1720/2025 WP(C)/1691/2025	NIRANJAN TRIPATHY VS STATE OF ODISHA	DIPTI MOHAPATRA VS	// 0 //
303	D-WP(C)/1885/2025 WP(C)/1692/2025	BISHNU CHARAN PATTNAIK VS ICICI BANK, DHENKANAL	AVIJIT PATNAIK VS	// 0 //
304	D-WP(C)/1651/2025 WP(C)/1693/2025	SYED SHAHRUDDIN AHMED VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
305	D-WP(C)/1723/2025 WP(C)/1694/2025	SAMARENDRA PANDA VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
306	D-WP(C)/1743/2025 WP(C)/1695/2025	PRASANTA BHOI VS	RAGHUNATH DASMOPATRA VS	// 0

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307	D-WP(C)/1581/2025 WP(C)/1696/2025	STATE OF ODISHA SUDEI @ SUDARSAN BEHERA VS	SANJIB MOHANTY VS	// // 0
308	D-WP(C)/760/2025 WP(C)/1697/2025	STATE OF ODISHA M/S. MAGNUM SEA FOODS LTD. VS	SUNSHINE ANAND SWAIN VS	// // 0
309	D-WP(C)/53193/2024 WP(C)/1698/2025	STATE OF ODISHA PRANABANDHU SAHOO VS	BASUDEV BARIK VS	// // 0
310	D-WP(C)/1615/2025 WP(C)/1699/2025	STATE OF ODISHA SHYAMASUNDAR PADHIARY VS	JITENDRA KUMAR MISHRA (2) VS	// // 0
311	D-WP(C)/2010/2025 WP(C)/1700/2025	STATE OF ODISHA SURJIT NANDY VS	SUKANTA KUMAR DALAI VS	// // 0
312	D-WP(C)/55148/2024 WP(C)/1701/2025	STATE OF ODISHA RISHAVA PATSAHANI VS	AUROVINDA MOHANTY VS	// // 0
313	D-WP(C)/1838/2025 WP(C)/1702/2025	THE CHIEF MANAGER, SE SEC AND E CO RLYS, EMPLOYEES CO OPERATIVE CREDIT SOCIETY LTD., KOLKATA SHANTILATA PATTANAIAK VS	KABIRAJ PRADHAN VS	// // 0
314	D-WP(C)/1837/2025 WP(C)/1703/2025	STATE OF ODISHA PITAMBAR DAS VS	TUNA SAHU VS	// // 0
315	D-WP(C)/1733/2025 WP(C)/1704/2025	AUTHORIZED OFFICER CHIEF MANAGER, SBI., CUTTACK SANATAN PATRA VS	SUBHASIS MOHAPATRA VS	// // 0
316	D-WP(C)/1929/2025 WP(C)/1705/2025	STATE OF ODISHA MANOJ SINGH VS	PRASANTA KUMAR SATAPATHY VS	// // 0
317	D-WP(C)/55151/2024 WP(C)/1706/2025	STATE OF ODISHA ABHISECK MANGARAJ VS	AUROVINDA MOHANTY VS	// // 0
		THE CHIEF MANAGER, SE SEC AND E. CO RLYS, EMPLOYEES, CO OPERATIVE CREDIT SOCIETY LTD., KOLKATA		//

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318	D-WP(C)/1859/2025 WP(C)/1707/2025	M/S.JSW ENERGY (UTKAL) LTD, JHARSUGUDA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
319	D-WP(C)/1745/2025 WP(C)/1708/2025	ANANGA SUNDAR DAS VS EMPLOYEES PROVIDENT FUND ORGANIZATION	SARADA PRASANNA SARANGI VS	// 0 //
320	D-WP(C)/1644/2025 WP(C)/1709/2025	GOBINDA CHANDRA PRADHAN VS STATE OF ODISHA	AMIYA KUMAR BEURA VS	// 0 //
321	D-WP(C)/1749/2025 WP(C)/1710/2025	BHASKAR PADHY VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
322	D-WP(C)/1657/2025 WP(C)/1711/2025	DR. ANURADHA TRIPATHY VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
323	D-WP(C)/1600/2025 WP(C)/1712/2025	NEHERU BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
324	D-WP(C)/1192/2025 WP(C)/1713/2025	SUMITRA MAJHI VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //
325	D-WP(C)/1660/2025 WP(C)/1714/2025	M/S VIOJAY DURGA POULTRY PVT. LTD., KHURDA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
326	D-WP(C)/2060/2025 WP(C)/1715/2025	JEMA BARIK VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
327	D-WP(C)/54677/2024 WP(C)/1716/2025	MANOJ KUMAR NIAL VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
328	D-WP(C)/1742/2025 WP(C)/1717/2025	SANTOSH KUMAR DAS VS EMPLOYEES PROVIDENT FUND ORGANIZATION, NEW DELHI	SARADA PRASANNA SARANGI VS	// 0 //
329	D-WP(C)/1753/2025	TANGUDU LAXMIBAI PATRA	MANORANJAN PADHY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1718/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/604/2025 WP(C)/1719/2025	PRADYUMNA KUMAR BEHERA VS MMTC LTD,NEW DELHI	MANOJ KUMAR MOHANTY VS	// 0 //
331	D-WP(C)/1754/2025 WP(C)/1720/2025	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
332	D-WP(C)/1661/2025 WP(C)/1721/2025	DEBENDRA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
333	D-WP(C)/1883/2025 WP(C)/1722/2025	M/S BHAGWATI PROJECTS VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
334	D-WP(C)/1636/2025 WP(C)/1723/2025	BHIKARI CHARAN BISWAL VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
335	D-WP(C)/1662/2025 WP(C)/1724/2025	DR. RACHANA PADHI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
336	D-WP(C)/1746/2025 WP(C)/1725/2025	PUSPANJALI TRIPATHY VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
337	D-WP(C)/1510/2025 WP(C)/1726/2025	MANAS RANJAN MOHAPATRA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
338	D-WP(C)/1926/2025 WP(C)/1727/2025	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
339	D-WP(C)/1665/2025 WP(C)/1728/2025	DR. PRASANNA KUMAR MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
340	D-WP(C)/1932/2025 WP(C)/1729/2025	KAILASH CHANDRA BEHERA VS	ALOK KUMAR PANDA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/1525/2025 WP(C)/1730/2025	STATE OF ODISHA GIRIBABU SABAR VS	MANOJA KUMAR KHUNTIA VS	// // 0
342	D-WP(C)/2013/2025 WP(C)/1731/2025	STATE OF ODISHA KUSUMA MANJARI SAHOO VS	BANSHIDHAR BAUG VS	// // 0
343	D-WP(C)/1939/2025 WP(C)/1732/2025	LIFE INSURANCE CORPORATION OF INDIA, BBSR KAILASH CHANDRA BEHERA VS	ALOK KUMAR PANDA VS	// // 0
344	D-WP(C)/1472/2025 WP(C)/1733/2025	STATE OF ODISHA DR. SWAPNA SARIT VS	GOUTAM KUMAR ACHARYA VS	// // 0
345	D-WP(C)/1780/2025 WP(C)/1734/2025	STATE OF ODISHA SUSANT KUMAR POLAI VS	SRINIVAS MOHANTY VS	// // 0
346	D-WP(C)/1788/2025 WP(C)/1735/2025	STATE OF ODISHA PRAFULLA KUMAR ROUSTRAY VS	SWARUP KUMAR PATNAIK VS	// // 0
347	D-WP(C)/1640/2025 WP(C)/1736/2025	STATE OF ODISHA SURENDRA NATH MALLIK VS	JYOTI RANJAN KHUNTIA VS	// // 0
348	D-WP(C)/1880/2025 WP(C)/1737/2025	STATE OF ODISHA SUDHIR KUMAR PARIDA VS	SUBASH CHANDRA PUSPALAKA VS	// // 0
349	D-WP(C)/1648/2025 WP(C)/1738/2025	STATE OF ODISHA BISWAJIT MOHANTY VS	JYOTI RANJAN KHUNTIA VS	// // 0
350	D-WP(C)/1881/2025 WP(C)/1739/2025	STATE OF ODISHA JAYAKRISHNA KHATUA VS	PRAVAT KUMAR NAYAK VS	// // 0
351	D-WP(C)/1893/2025 WP(C)/1740/2025	STATE OF ODISHA K. ISWAR RAO VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/1208/2025 WP(C)/1741/2025	A.O., CANARA BANK, REGIONAL OFFICE-II, CUTTACK VS COLLECTOR AND D.M. CUTTACK	ASHOK KUMAR BEHERA VS	// 0 //
353	D-WP(C)/1675/2025 WP(C)/1742/2025	DR. PANCHANAN PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
354	D-WP(C)/1641/2025 WP(C)/1743/2025	HEMRAJ ADJUAD VS REGIONAL PROVIDENT FUND COMMISSIONER , ODISHA	NIRANJAN LENKA VS	// 0 //
355	D-WP(C)/1451/2025 WP(C)/1744/2025	JANMEJAY ROUT VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //
356	D-WP(C)/1872/2025 WP(C)/1745/2025	BABULA DAS VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
357	D-WP(C)/1900/2025 WP(C)/1746/2025	SUBHASHREE PADHY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
358	D-WP(C)/1873/2025 WP(C)/1747/2025	BABITA BEHERA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
359	D-WP(C)/1790/2025 WP(C)/1748/2025	LAL CHAND @ LALU CHOUDHURY VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //
360	D-WP(C)/1676/2025 WP(C)/1749/2025	DR.JAYANTI KUMARI SAHU VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
361	D-WP(C)/1874/2025 WP(C)/1750/2025	N.JAGDISH KUMAR VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
362	D-WP(C)/1901/2025 WP(C)/1751/2025	V. MANOJ KUMAR PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
363	D-WP(C)/1902/2025	JAGANNATH SAHU	SURENDRA KUMAR DASH	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1752/2025	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/1898/2025 WP(C)/1753/2025	BAPINI KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
365	D-WP(C)/1886/2025 WP(C)/1754/2025	KISHORE KUMAR ROUT VS STATE OF ODISHA	SUBASH CHANDRA PRADHAN VS	// 0 //
366	D-WP(C)/1364/2025 WP(C)/1755/2025	BAISHNAB CHARAN SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
367	D-WP(C)/1679/2025 WP(C)/1756/2025	DR.SANTOSH KUMAR DASH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
368	D-WP(C)/1882/2025 WP(C)/1757/2025	BASANTA KUMAR RANA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
369	D-WP(C)/942/2025 WP(C)/1758/2025	NORTH ORISSA CHAMBER OF COMMERCE AND INDUSTRY,BALASORE VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
370	D-WP(C)/1527/2025 WP(C)/1759/2025	NABIN KUMAR AGRAWAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
371	D-WP(C)/1782/2025 WP(C)/1760/2025	RABINDRANATH PATRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
372	D-WP(C)/1765/2025 WP(C)/1761/2025	SARATHI PANDA VS STATE OF ODISHA	HEERA DAS VS	// 0 //
373	D-WP(C)/1529/2025 WP(C)/1762/2025	SK.ALIMUDDIN VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
374	D-WP(C)/1686/2025 WP(C)/1763/2025	DR.RAM KRISHNA PANDA VS	SUBHADUTTA ROUSTRAY VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-WP(C)/1540/2025 WP(C)/1764/2025	STATE OF ODISHA NIRANJAN SUBUDHI VS TAHASILDAR PURI	TAPAN KUMAR MANDAL VS	// // 0 //
376	D-WP(C)/1573/2025 WP(C)/1765/2025	CHANDRA MOHAN DAS VS CANARA BANK, HEAD OFFICE, BANGALORE	SIDHESWAR MALLIK VS	// 0 //
377	D-WP(C)/1791/2025 WP(C)/1766/2025	LAL CHAND @ LALU CHOUDHURY VS	AJAYA KUMAR NANDA VS	// 0
378	D-WP(C)/679/2025 WP(C)/1767/2025	STATE OF ODISHA BAIKUNTHA BARIK VS	BIREN SANKAR TRIPATHY VS	// 0
379	D-WP(C)/1373/2025 WP(C)/1768/2025	STATE OF ODISHA SUDHANSU SEKHAR MISHRA VS	PRASANNA KUMAR SAHOO VS	// 0
380	D-WP(C)/1417/2025 WP(C)/1769/2025	STATE OF ODISHA GHASIRAM SABAR VS	DURGESH NARAYAN RATH VS	// 0
381	D-WP(C)/1988/2025 WP(C)/1770/2025	STATE OF ODISHA M/S. SUMEET SECURITY SERVICE VS	KANABALA ROY CHOUDHURY VS	// 0
382	D-WP(C)/1239/2025 WP(C)/1771/2025	THE CHAIRMAN , CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI AJIT KUMAR PRADHAN VS	ALOK KUMAR MOHAPATRA VS	// 0
383	D-WP(C)/1736/2025 WP(C)/1772/2025	MANAGEMENT NALCO LTD GUNDICHA SAHOO VS	SARADA PRASANNA SARANGI VS	// 0
384	D-WP(C)/1827/2025 WP(C)/1773/2025	EMPLOYEES PROVIDENT FUND ORGANIZATION, NEW DELHI. ADISH KUMAR SAHU VS	ALOK KUMAR MOHAPATRA VS	// 0
385	D-WP(C)/2078/2025 WP(C)/1774/2025	MANAGEMENT NALCO LTD., KHORDHA GOPAL MAJHI VS	BUDHIRAM DAS VS	// 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-WP(C)/2016/2025 WP(C)/1775/2025	UMESH KUMAR MAHAKUD VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
387	D-WP(C)/1829/2025 WP(C)/1776/2025	PRADEEP KUMAR SAHU VS MANAGEMENT NALCO LTD., KHORDA	ALOK KUMAR MOHAPATRA VS	// 0 //
388	D-WP(C)/2093/2025 WP(C)/1777/2025	LOKANATH SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
389	D-WP(C)/2019/2025 WP(C)/1778/2025	BIKASHA KUMAR PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
390	D-WP(C)/54184/2024 WP(C)/1779/2025	BHRAMAR BEHERA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
391	D-WP(C)/1739/2025 WP(C)/1780/2025	BASANT KUMAR PATEL VS EMPLOYEES PROVIDENT FUND ORGANIZATION, NEW DELHI.	SARADA PRASANNA SARANGI VS	// 0 //
392	D-WP(C)/54655/2024 WP(C)/1781/2025	HARMOHAN BEHERA VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
393	D-WP(C)/1809/2025 WP(C)/1782/2025	SECRETARY GENERAL, PALLI VIKASH, BBSR VS STATE OF ODISHA	BISHNU BRATA SINGH VS	// 0 //
394	D-WP(C)/1163/2025 WP(C)/1783/2025	ROYAL SECURITY SERVICE, BALANGIR VS STATE OF ORISSA	DAYANIDHI MISHRA VS	// 0 //
395	D-WP(C)/2020/2025 WP(C)/1784/2025	RABINDRA PATRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
396	D-WP(C)/1864/2025 WP(C)/1785/2025	REENARANI JENA VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
397	D-WP(C)/1741/2025	ABHIRAM BEHERA	SARADA PRASANNA SARANGI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1786/2025	VS	VS	0
		EPFO, NEW DELHI		//
398	D-WP(C)/1822/2025	PRADOSH KUMAR SAHU	ALOK KUMAR MOHAPATRA	//
	WP(C)/1787/2025	VS	VS	0
		MANAGEMENT NALCO LTD., BHUBANESWAR, KHORDHA		//
399	D-WP(C)/1810/2025	NAMITA MINZ	TUSAR KANTI PRAHARAJ	//
	WP(C)/1788/2025	VS	VS	0
		ORIYA MINZA		//
400	D-WP(C)/1205/2025	HRUSHIKESH BABU	RANJIT SAMAL	//
	WP(C)/1789/2025	VS	VS	0
		STATE OF ORISSA		//
401	D-WP(C)/2095/2025	MANJULATA SAMANTARAY	AMIT PRASAD BOSE	//
	WP(C)/1790/2025	VS	VS	0
		ELECTION OFFICER CUM B.D.O., MAHAKALAPADA, KENDRAPADA		//
402	D-WP(C)/1812/2025	SANTOSH KUMAR DARJEE	MANOJ KUMAR PANDA	//
	WP(C)/1791/2025	VS	VS	0
		STATE OF ODISHA		//
403	D-WP(C)/1865/2025	M/S. OSWAL GREENTECH LIMITED, NEW DELHI	SARADA PRASANNA SARANGI	//
	WP(C)/1792/2025	VS	VS	0
		STATE OF ODISHA		//
404	D-WP(C)/1895/2025	UDAYANATH SAHU	BIJAYA KUMAR BEHERA 1	//
	WP(C)/1793/2025	VS	VS	0
		STATE OF ODISHA		//
405	D-WP(C)/1866/2025	TINA JENA	LALIT SAHU	//
	WP(C)/1794/2025	VS	VS	0
		STATE OF ODISHA		//
406	D-WP(C)/54897/2024	NABA KISHORE NAYAK	SANJIB MOHANTY	//
	WP(C)/1795/2025	VS	VS	0
		UNION OF INDIA		//
407	D-WP(C)/2092/2025	T. SRIDEVI PATRA	SURAJ MOHANTY	//
	WP(C)/1796/2025	VS	VS	0
		STATE OF ODISHA		//
408	D-WP(C)/53296/2024	URMILA SAMAL	PRAFULLA KUMAR BISWAL	//
	WP(C)/1797/2025	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-WP(C)/1732/2025 WP(C)/1798/2025	STATE OF ODISHA MILAN PRADHAN VS	LAMBIT SENAPATI VS	// // 0
410	D-WP(C)/2140/2025 WP(C)/1799/2025	STATE OF ODISHA MITA PARIDA VS	BRAJA MOHAN SARANGI VS	// // 0
411	D-WP(C)/1209/2025 WP(C)/1800/2025	RTO, DHENKANAL SARJAN DIP VS	RANJIT SAMAL VS	// // 0
412	D-WP(C)/1879/2025 WP(C)/1801/2025	STATE OF ORISSA BASANTA KISHORE SAHOO VS	PRAVAT KUMAR NAYAK VS	// // 0
413	D-WP(C)/1986/2025 WP(C)/1802/2025	STATE OF ODISHA NIRANJAN NAYAK VS	PRAVASH CHANDRA JENA VS	// // 0
414	D-WP(C)/764/2025 WP(C)/1803/2025	STATE OF ODISHA DILLIP KUMAR SAHOO VS	SUKANTA KUMAR DALAI VS	// // 0
415	D-WP(C)/1211/2025 WP(C)/1804/2025	STATE OF ODISHA RADHARANI SATPATHY VS	RANJIT SAMAL VS	// // 0
416	D-WP(C)/1442/2025 WP(C)/1805/2025	STATE OF ODISHA JAGANNATH BEHERA VS	MD. GOLAM MADANI VS	// // 0
417	D-WP(C)/1568/2025 WP(C)/1806/2025	UNION OF INDIA RAJ KUMAR MOHAPATRA VS	MD. GOLAM MADANI VS	// // 0
418	D-WP(C)/1039/2025 WP(C)/1807/2025	STATE OF ODISHA M/S. MITA BRICKS, BALESWAR VS	SAIBRATA RATH VS	// // 0
419	D-WP(C)/1998/2025 WP(C)/1808/2025	MEMBER SECY, STATE POLLUTION CONTROL BOARD, ODISHA, BBSR SWARNALATA SAHOO VS	GOPINATH MISHRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-WP(C)/54680/2024 WP(C)/1809/2025	BANCHHANIDHI BEHERA VS JOINT COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BALASORE	GANESH PRASAD SAMAL VS	// () //
421	D-WP(C)/1372/2025 WP(C)/1810/2025	SAROJ MIRDHA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// () //
422	D-WP(C)/1912/2025 WP(C)/1811/2025	NILAPU KANAKAMA REDDY VS STATE OF ODISHA	SATYA SHIVA DASH VS	// () //
423	D-WP(C)/1954/2025 WP(C)/1812/2025	DR.SRUTI SHREE MOHANTY VS STATE OF ODISHA	SAIBRATA RATH VS	// () //
424	D-ABLAPL/1447/2025 ABLAPL/606/2025	BIRAJA SANKAR DAS @ BIRAJA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	//0 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL ICC/000040/2022
425	D-ABLAPL/1295/2025 ABLAPL/607/2025	AJAY KUMAR OJHA VS STATE OF ODISHA	PRAFULLA KUMAR JENA VS	BHADRAK RURAL /483 /2024 () //
426	D-ABLAPL/1448/2025 ABLAPL/608/2025	PRADEEP BEHERA @ BAPINA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	//0 S.D.J.M.,BHADRAK(Bhadrak) 2(A)CC/0000881/2024
427	D-ABLAPL/1451/2025 ABLAPL/609/2025	SOLEMAN MOHAMMAD VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /14 /2025 () //
428	D-ABLAPL/1405/2025 ABLAPL/610/2025	DILLIP KUMAR AGRAWAL @ TAPPU KUMAR AGRAWAL VS STATE OF ODISHA	AGNIHOTRA SAHU VS	RAJGANGPUR /583 /2024 () //
429	D-ABLAPL/37952/2024 ABLAPL/611/2025	SANDHESWAR SINGH VS STATE OF ODISHA	SITIKANT MISHRA VS	BARKOTE /334 /2024 () //
430	D-ABLAPL/1406/2025 ABLAPL/612/2025	SATYAJIT PATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MAHILA P.S.(BBSR) /84 /2022 () //
431	D-ABLAPL/1292/2025	BANESWAR SATPATHY	ASUTOSH TRIPATHY	INFOCITY PS /607 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/613/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/1411/2025 ABLAPL/614/2025	KRUSHNA CHANDRA BALIARSINGH VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BHARATPUR PS /740 /2024 () //
433	D-ABLAPL/1413/2025 ABLAPL/615/2025	KULAMANI SASMAL VS STATE OF ODISHA	YUVRAJ PAREKH VS	BALIKUDA /9 /2025 () //
434	D-ABLAPL/1414/2025 ABLAPL/616/2025	MANIA MACHHUA @ MANI MACHHUA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	RANPUR /92 /2024 () //
435	D-ABLAPL/1450/2025 ABLAPL/617/2025	SYAMA SUNDAR SAHOO VS STATE OF ODISHA	DEBASIS MISHRA VS	BRAMHA BARADA /8 /2025 () //
436	D-ABLAPL/1468/2025 ABLAPL/618/2025	AJU KHILLA VS STATE OF ODISHA	ARIJEET MISHRA VS	SUNABEDA /3 /2025 () //
437	D-ABLAPL/1305/2025 ABLAPL/619/2025	PRAKASH SETHY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHOUDWAR /670 /2024 () //
438	D-ABLAPL/1508/2025 ABLAPL/620/2025	BIBEKANANDA SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /11 /2025 () //
439	D-ABLAPL/1309/2025 ABLAPL/621/2025	PRASANNA @ PRASNA RANA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	KISHORENAGAR (ANUGUL) /2 /2025 () //
440	D-ABLAPL/173/2025 ABLAPL/622/2025	GANESWAR SAHOO VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	DHARMASALA /870 /2024 () //
441	D-ABLAPL/1314/2025 ABLAPL/623/2025	ANTARYAMI PRADHAN VS STATE OF ODISHA	ASHUTOSH MISHRA VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000104/2024
442	D-ABLAPL/537/2025 ABLAPL/624/2025	MALLIK MUSTAKIN @ HOSEN VS	MANAS KUMAR CHAND VS	BALIPATNA /74 /2024 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/574/2025 ABLAPL/625/2025	STATE OF ODISHA SATYABRATA JENA VS	PRAVASH CHANDRA JENA VS	// RAIBANIA /153 /2024 ()
444	D-ABLAPL/1328/2025 ABLAPL/626/2025	STATE OF ODISHA SANTANU KUMAR NAIK VS	ASHOK KUMAR PRADHAN VS	// TARASINGI /404 /2024 ()
445	D-ABLAPL/928/2025 ABLAPL/627/2025	STATE OF ODISHA DIBYA ROHIDAS VS	DEBIDUTTA MOHAPATRA VS	// BARGAON /4 /2025 ()
446	D-ABLAPL/1332/2025 ABLAPL/628/2025	STATE OF ODISHA LAXMI DAS VS	SMRUTI RANJAN ROUT VS	// DERABIS /134 /2023 ()
447	D-ABLAPL/1334/2025 ABLAPL/629/2025	STATE OF ODISHA BISWAJIT BEHERA @ RUDUNU BEHERA VS	SMRUTI RANJAN ROUT VS	// BIRIDI PS /1 /2025 ()
448	D-ABLAPL/1252/2025 ABLAPL/630/2025	STATE OF ODISHA ASHOK KUMAR DASH VS	MANORANJAN KHATUA VS	// MANGALA BAG /332 /2024 ()
449	D-ABLAPL/38524/2024 ABLAPL/631/2025	STATE OF ODISHA ASHISH KUMAR NAYAK VS	BYOMAKESH TRIPATHY VS	// BHADRAK TOWN /714 /2024 ()
450	D-ABLAPL/799/2025 ABLAPL/632/2025	STATE OF ODISHA ULLASH CHANDRA SAHOO VS	SABYASACHI MISHRA VS	// JATNI P.S. /469 /2024 ()
451	D-ABLAPL/1488/2025 ABLAPL/633/2025	STATE OF ODISHA DHANURJAY NAYAK VS	DIPTI RANJAN BHOKTA VS	// SUNABEDA /98 /2023 ()
452	D-ABLAPL/1135/2025 ABLAPL/634/2025	STATE OF ODISHA LIPU @ DEBASIS NAYAK VS	JAYADEBA BEHERA VS	// AIRPORT /2 /2025 ()
453	D-ABLAPL/1489/2025 ABLAPL/635/2025	STATE OF ODISHA ASHOK BHOI @ BABU VS STATE OF ODISHA	SANJIT MISHRA VS	// SATYABADI /326 /2024 () //

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454	D-ABLAPL/1490/2025 ABLAPL/636/2025	SK. NAWAB VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	BOIPARIGUDA /94 /2012 () //
455	D-ABLAPL/1491/2025 ABLAPL/637/2025	BIBHU GOUDA @ BIBHU PRASAD GOUDA @ PANDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	BADAGADA /564 /2024 () //
456	D-ABLAPL/1336/2025 ABLAPL/638/2025	HADIA @ KANHU CHARAN SETHY VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000006/2025
457	D-ABLAPL/1492/2025 ABLAPL/639/2025	DHANI @ DHANARAJ PADHAN VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BARGARH /627 /2024 () //
458	D-ABLAPL/1341/2025 ABLAPL/640/2025	MINU DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /7 /2025 () //
459	D-ABLAPL/1494/2025 ABLAPL/641/2025	BASANTI SETHI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /16 /2025 () //
460	D-ABLAPL/1353/2025 ABLAPL/642/2025	SHARMISTHA ROUT VS STATE OF ODISHA	ASIT KUMAR JENA VS	NIHALPRASAD /250 /2024 () //
461	D-ABLAPL/1499/2025 ABLAPL/643/2025	JADUMANI JENA @ JADUMANI JANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BANSADA /424 /2024 () //
462	D-ABLAPL/1395/2025 ABLAPL/644/2025	SARAT KUMAR SASMAL VS STATE OF ODISHA	YUVRAJ PAREKH VS	BALIKUDA /9 /2025 () //
463	D-ABLAPL/1396/2025 ABLAPL/645/2025	KISHOR BISWAL VS STATE OF ODISHA	MANOJ KUMAR DASH VS	BOLAGARH P.S. /282 /2024 () //
464	D-ABLAPL/1501/2025 ABLAPL/646/2025	HARIPADA DAS VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BALIAPAL /150 /2024 () //
465	D-ABLAPL/1401/2025	ANANDA CHANDRA SAHOO	SUBODH KUMAR MOHANTY	GANIA /2 /2025

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	ABLAPL/647/2025	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/1533/2025 ABLAPL/648/2025	SATYABAN @ SATYA NARAYAN MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /139 /2019 () //
467	D-ABLAPL/1422/2025 ABLAPL/649/2025	SUDARSHAN SASMAL VS STATE OF ODISHA	YUVRAJ PAREKH VS	BALIKUDA /9 /2025 () //
468	D-ABLAPL/1548/2025 ABLAPL/650/2025	RUDRANARAYAN ROUT VS STATE OF ODISHA	SUJIT SATAPATHY VS	JAGATSINGPUR /1295 /2024 () //
469	D-ABLAPL/1563/2025 ABLAPL/651/2025	SUSANTA BHOI VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /182 /2024 () //
470	D-ABLAPL/1423/2025 ABLAPL/652/2025	HRUSHIKESH MALIK @ HRUSHI MALIKA VS STATE OF ODISHA	APARESH BHOI VS	AUL /332 /2022 () //
471	D-ABLAPL/1568/2025 ABLAPL/653/2025	LILABANTA MALLIK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /182 /2024 () //
472	D-ABLAPL/1426/2025 ABLAPL/654/2025	SK. SAHID @ RAJU @ SK. SAYEED QUADRY VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	PURUNABAZAR /354 /2024 () //
473	D-ABLAPL/1581/2025 ABLAPL/655/2025	TUNA BEHERA VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	GOLANTHARA (BERHAMPUR) /149 /2022 () //
474	D-ABLAPL/1620/2025 ABLAPL/656/2025	NILU PATTANAYAK @ CHITTA RANJAN PATTANAYAK VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	BALASORE TOWN /428 /2024 () //
475	D-ABLAPL/1452/2025 ABLAPL/657/2025	JAGANNATH@GUDU MALIK VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	KENDRAPARA SADAR /472 /2024 () //
476	D-ABLAPL/1484/2025 ABLAPL/658/2025	MADHUSUDAN MALIHK VS	ANAND PRAKASH DAS VS	MAHILA P.S. BUXIBAZAR /211 /2024 ()

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477	D-ABLAPL/1485/2025 ABLAPL/659/2025	STATE OF ODISHA MADAN CHARAN JENA VS	BIJAYA KUMAR BEHERA 1 VS	// BHADRAK RURAL /5 /2025 ()
478	D-ABLAPL/344/2025 ABLAPL/660/2025	STATE OF ODISHA PRAMOD KUMAR KAR VS	KISHORE KUMAR NAIK VS	// HEMGIR /203 /2023 ()
479	D-ABLAPL/1516/2025 ABLAPL/661/2025	STATE OF ODISHA KAILASH MANDILI VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /350 /2024 ()
480	D-ABLAPL/1528/2025 ABLAPL/662/2025	STATE OF ODISHA SAJID ALLI VS	SMRUTI RANJAN ROUT VS	// DARGHA BAZAR /5 /2025 ()
481	D-ABLAPL/1285/2025 ABLAPL/663/2025	STATE OF ODISHA BIKASH NAHAK VS	JUGALA KISHORE PANDA VS	// BAIDYANATHPUR /407 /2024 ()
482	D-ABLAPL/1366/2025 ABLAPL/664/2025	STATE OF ODISHA RAJA BEHERA VS	RAJESH RANJAN SAHOO VS	// DHENKANAL SADAR /8 /2025 ()
483	D-ABLAPL/1154/2025 ABLAPL/665/2025	STATE OF ODISHA KALIA @ MAHENDRA NAHAK VS	MANAS KUMAR CHAND VS	// GHASIPURA /20 /2025 ()
484	D-ABLAPL/1465/2025 ABLAPL/666/2025	STATE OF ODISHA PURUSOTTAMA @ PURUSOTTOM SWAIN VS	KARUNAKAR GAYA VS	// ANGUL TOWN /30 /2025 ()
485	D-ABLAPL/1466/2025 ABLAPL/667/2025	STATE OF ODISHA SORNALATA @ SWARNALATA BARIK VS	KARUNAKAR GAYA VS	// ASTARANGA MARINE PS /31 /2024 ()
486	D-ABLAPL/1290/2025 ABLAPL/668/2025	STATE OF ODISHA JITENDRA KUMAR PADHY VS	RANJAN KUMAR NAYAK VS	// SAMBALPUR VIGILANCE /35 /2024 ()
487	D-ABLAPL/1504/2025 ABLAPL/669/2025	STATE OF ODISHA(VIG.) SURAJ BEHERA @ BABLU VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	// / /0 () //

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488	D-ABLAPL/1608/2025 ABLAPL/670/2025	SANKARSANA BEHERA @ KALIA VS STATE OF ODISHA	AMARESH DAS VS	TANGI /3 /2025 () //
489	D-ABLAPL/1506/2025 ABLAPL/671/2025	MANMATH MOHAPATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /11 /2025 () //